



Sr. No.	Date	Orders
		<p><u>06.07.2000.</u></p> <p>Present : Mr. Karan Singh for petitioner.</p> <p><u>Crl. R. No. 238/00 &amp; Crl. M No. 1425, 1426/00.</u></p> <p>Looking to the gravity of the offence, I am not inclined to grant bail.</p> <p>Dismissed.</p> <p>July 06, 2000. "hka"</p> <p><i>Dalveer Bhandari</i> Dalveer Bhandari, J.</p>